High Court of Judicature at Allahabad, Lucknow Bench, Lucknow

Dated: 24 / 07 / 2013

Notice

Earlier a **list of verified roll as well as a list of defective applications of Advocate Roll, [Part - B] Lucknow Bench** were uploaded on the official website of Allahabad High Court for perusal of all the learned advocates and for removing the defects by submitting requisite documents for the purpose w.e.f. 01.07.2013 to 15.07.2013 and thereafter 18.07.2013 to 24.07.2013.

Various application forms for preparation of Advocates Roll are still defective, as the concerned advocates have not submitted the applications for removing the defects by supplying required documents, even after giving opportunity w.e.f. 01.07.2013 to 15.07.2013 and thereafter 18.07.2013 to 24.07.2013.

Please note that no further opportunity shall be given for obtaining fresh applications for Roll of Advocate in the year 2013 and advocates whose names are in defective list will be strucked out from the Roll of Advocate [Part - B], Lucknow Bench, if the concerned advocate does not submit their required documents for removing defects till 24.07.2013.

Officer-on-Special Duty (Admin.)